

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 1158-1159 OF 2004

UNION OF INDIA

Appellant (s)

VERSUS

SHAH ALAM & ANR.

Respondent(s)

(With appln(s) for issuance of non-bailable war. of arrest)

Date: 04/06/2009 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B. SUDERSHAN REDDY

HON'BLE MR. JUSTICE AFTAB ALAM

(VACATION BENCH)

For Appellant(s) Mr. S.N. Terdal, Adv.

Mr. S. Wasim A.Qadri, Adv.

Mrs. Sadhana Sandhu, Adv.

for Ms. Sushma Suri, Adv.

For Respondent(s)

Mr. Nagendra Rai, Sr. Adv.

Mr. R.K. Gupta, Adv.

Mr. A.B. Siddiqui, Adv.

Mr. Arun Yadav, Adv.

Mr. Shekhar Kumar, Adv.

Mr. Bihari Trigunayat, Adv.

UPON hearing counsel the Court made the following  
ORDER

Heard learned counsel for the parties.

Judgment reserved.

(N. ANNAPURNA)  
COURT MASTER

(VINOD KULVI)  
COURT MASTER